

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

2(ND)16

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.10.2019.**

**NAME OF THE COMPANY: Mr. Pritam Kumar V/s. M/s. Winner Device &
Display Pvt. Ltd. & Ors.**

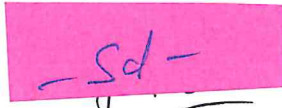
SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

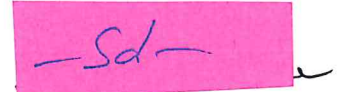
Present: Mr. Mansumyer Singh, Advocate for the Petitioner
Mr. Palash Agarwal, Advocate for the Respondent

ORDER

No time left. Renotify this case on 12.12.2019



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**